

**Proposals of Foreign Technology Collaboration**

1755. DR. T. SUBBARAMI REDDY:

SHRI JESUDASU SEELAM:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have approved seven proposals of foreign technology collaboration, franchise agreement and industrial licences including those of HPCL and ITC;

(b) if so, the details of seven foreign technology agreements approved by Government;

(c) whether proposal of the Mahindra & Mahindra for grant of an industrial licence for manufacture of defence related items has also been approved; and

(d) by when, these projects are likely to start their operation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGOVA): (a) to (c) Since January, 2004, Government, on the recommendation of the Project Approval Board (PAB)/ Licensing Committee (LC), have approved a total of 132 proposals of foreign technology collaboration/trademark/brand name agreements and 80 proposals for grant of industrial licence. Of these, six proposals of foreign technology collaboration including those of HPCL and ITC and one proposal of Mahindra & Mahindra for grant of industrial licence were approved on the recommendations of the PAB and LC in the meeting held on 24.8.2004. Details of these seven proposals are shown in the enclosed Statement.

(d) Under the liberalized economic environment, decision on commissioning projects are taken by the entrepreneur based on their commercial judgement and other considerations. However, expected dates of commencement of commercial production as indicated by the applicants, are shown in the enclosed Statement.

### Statement

## Proposals of foreign technology collaboration and industrial licence approved by the Government

| Sl. No.                                    | Applicant Company (M/s)              | Foreign Collaborator (M/s)       | Item(s) of Manufacture/ Activity                                                           | Location                                       | Expected date of commencement of commercial production as indicated by the applicant |
|--------------------------------------------|--------------------------------------|----------------------------------|--------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------------------------------------------------|
| <b>a. Foreign Technology Collaboration</b> |                                      |                                  |                                                                                            |                                                |                                                                                      |
| 1.                                         | Hindustan Petroleum Corporation Ltd. | AXENS, France                    | Technology for upgradation of NIU & FCC GHT Unit to meet Bharat-II/Euro-III emission norms | Andhra Pradesh                                 | May, 2006                                                                            |
| 2.                                         | Kochi Refineries Ltd.                | UOP LLC, USA                     | Setting up of Gasoline Merox treatment facilities                                          | Kerala                                         | 1.4.2005                                                                             |
| 3.                                         | Sika India Pvt. Ltd.                 | Sika Technology AG, Switzerland  | Construction additives and sealants                                                        | i. West Bengal,<br>ii. Goa,<br>iii. Rajasthan. | Existing project                                                                     |
| 4.                                         | ITC Ltd. (Hotels Division)           | Sheraton International Inc., USA | International marketing, publicity and reservation services for new five star hotel        | Maharashtra                                    | 1.1.2005                                                                             |

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|------------------------------|--------------------------|-----------------------------------------------------------|----------------------------------------------------|------------------------------|--------------------------------------------------------------------------------------|
| 5.                           | Hero Honda Motors Ltd.   | Honda Motors Co. Ltd., Japan                              | Two and Three Wheelers                             | Haryana                      | Existing Project                                                                     |
| 6.                           | Turbo Energy Limited     | Borgwarner Turbo systems worldwide Headquarters Gmbh, USA | Turbochargers                                      | Tamil Nadu                   | In production                                                                        |
| <b>b. Industrial Licence</b> |                          |                                                           |                                                    |                              |                                                                                      |
| 7.                           | Mahindra & Mahindra Ltd. | Not applicable                                            | Small Arms, its variants and associated ammunition | Maharashtra & Andhra Pradesh | 12-18 months after receipt of the supply order                                       |